| | Annexure-2 | | | | | | | | | | | | | | |
|------------|---|--------------------|--|----------------|--------------------------|-----------------|-------------------------------|------------------------|--------------------------|---------------------|--------------------------------------|-----------------------|------------------------------------|--------------------|--|
| Name | of the cor | porate debtor: | RASIKLAL SANKALCHAND JEWELLERS PRIVATE LIMITED | | | | Date of commencement of CIRP: | | | 07-06-2022 | | List of c | reditors as on: | 21-06-2022 | |
| | List of unsecured financial creditors belonging to any class of creditors | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | (Amount in Rs) | |
| | Name of creditor | Identification No. | Details of claim received | | | Details of | of claim admitted | | | Amount of | Amount of any | Amount of | | | |
| Sl. No. | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | contingent claim | mutual dues, that may be set- off | claim not admitted | Amount of claim under verification | Remarks, if any | |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| Total | | | | | | | | | | | | | | | |